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## (2024) 04 ITAT CK 0019

## **Income Tax Appellate Tribunal (Delhi H Bench)**

Case No: Income Tax Appeal No. 3316/DEL/2023

Yuva Jagriti Evam Jan Kalyan

Mission Trust

**APPELLANT** 

Vs

CIT (Exemption) RESPONDENT

Date of Decision: April 1, 2024

**Acts Referred:** 

• Income Tax Act, 1961 - Section 12A(1)(ac), 80G, 127(1), 282, 282(1)

Hon'ble Judges: Saktijit Dey, (VP); N.K. Billaiya, (AM)

Bench: Division Bench

Advocate: Nikhil Goyal, Sapna Bhatia

Final Decision: Allowed

Judgement